

## Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

### Constitution of Benches 30.03.2026 to 02.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & E	2	S/Shri Saktijit Dey, Vice President & Girish Agrawal, AM (on 30 <sup>th</sup> Mar)
E	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth; AM (on 1 <sup>st</sup> & 2 <sup>nd</sup> April)
B	8	S/Shri Sandeep Singh Karhail, JM & Jagadish, AM (on 1 <sup>st</sup> & 2 <sup>nd</sup> April)
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM (on 1 <sup>st</sup> & 2 <sup>nd</sup> April)
C & K	4	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM (on 30 <sup>th</sup> Mar) S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM (on 1 <sup>st</sup> & 2 <sup>nd</sup> April)
A & H	6	S/Shri O P Kant, AM & Pawan Singh, JM (on 30 <sup>th</sup> Mar) S/Shri O P Kant, AM & Anikesh Banerjee, JM (on 1 <sup>st</sup> & 2 <sup>nd</sup> April)
J & SMC	7	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	8	S/Shri Sandeep Singh Karhail, JM & Jagadish, AM

### Constitution of Benches 06.04.2026 to 09.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM (from 6 <sup>th</sup> to 8 <sup>th</sup> April) S/Shri Pawan Singh JM & Makarand V Mahadeokar, AM (on 9 <sup>th</sup> April)
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C & K	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	9	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseth, AM

### Constitution of Benches 13.04.2026 to 16.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
K	(K- At 2:30 pm)	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	9	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseth, AM

### Constitution of Benches 20.04.2026 to 23.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
K	9 (At 2:30 pm)	Smt Kavitha Rajagopal, JM & Shri Jagadish, AM
F	11	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseth, AM

- 'D' Bench will not function on 30<sup>th</sup> March 2026 and the cases fixed will be distributed on 1<sup>st</sup> and 2<sup>nd</sup> April, 2026
- 'G' & 'I' Benches will not function on 30<sup>th</sup> March and 1<sup>st</sup> & 2<sup>nd</sup> April 2026. The cases fixed on these dates will be distributed between 6<sup>th</sup> to 9<sup>th</sup> April 2026.

Sd/-  
[Saktijit Dey]  
VICE PRESIDENT

Dated: 27<sup>th</sup> March, 2026.  
(Hindi version follows)